(b) if so what is the amount of the grant sanctioned by the University Grants Commission for other Universities in the country this year, stating the amounts sanctioned to each of the Central and State Universities in 1983?

THE MINISTER OP EDUCATION; SHRI K. C. PANT): (a) No, Sir. However the Commission suggested to the Allahabad University that in connection with its Centenary Celer brations in 1087 the University may frame proposals upto Rs. 100 lakhs each in two priorities and submit them to the Commission for consideration.

(b) A Statement showing the development grants sanctioned by the UGC during 1983-84 to different universities in the country is attached. [See Appendix CXXX II. Annexure No. 7J.

### Double line between Trivandrum and Ernakulam

- 337. SHRI M. M. JACOB: Will the Minister of RAILWAYS be pleased to state;
- (a) whether there is any proposal for doubling the railway line between Trivandrum and Ernakulam; and
- (b) whether Government propose to consider the feasibility of double line between these stations in view of the increased freight traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SC1NDIA): (a) and (b) Construction of new B. G. line from Ernakulam to Kayamkulam via Alleppy is in progress an will provide an alternative route in lieu of doubling. From Kayamkulam to Trivandrum, survey for doubling of the section is in progress. Further decision will be taken on completion of the survey.

#### Legislation lor Primary and Secondary Education and Teachers' Training

338. SHRI RAMKRISHNA MAZUMDER: Will the Minister of EDUCATION be pleased to state:

- (a) whether Government propose to introduce legislation for covering the primary and secondary education a<sub>s</sub> well as teachers' training;
- (b) whether the State Governments have since been consulted; and
- (c) what are the reasons for bringing forward such a legislation?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) There is no specific proposal just now to introduce legislation for covering the primary and secondary education as well as teachers' training

(b) and (c) The questions do not arise.

## Calcutta University (Second Amendment) Bill

- 339. SHRI RAMKRISHNA
  MAZUMDER: Will the Minister of
  EDUCATION be pleased to state:
- (a) whether the West Bengal Gov ernment has sent the Calcutta Uni Bill. versity (Second Amendment) 1984. for the consideration of the Central Government and has been reserved for Presidential assent;
- (b) whether Government have since cleared it; and
  - (c) if not, what are the reasons therefor?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) The Governor of West Bengal forwarded in May, 1984 the Calcutta University (Amendment) Bill. 1984 and not the Calcutta University (Second Amendment) Bill, 1984 for the consideration of the President.

- (to) No, Sir.
- (c) The Bill is under consideration of the Government.

#### Digha-Tamluk (E. R.) Project

- 340. SHRI RAMKRISHNA MAZUMDER: Will the Minister oi EDUCATION be pleased to state:
- (a) whether it is a fact that the Digha-Tamluk (E.R.) Railway project has recently been stopped; and

(b) if so, what are the reasons lacireior?

i'aiE MINISTER OF STATE IN i'HE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a)

and (b) The Planning Commission have not agreed for the construction of this line.

#### Grants toOrganisations/InstitutionsUndertaking Social Welfare Work in Adivasi and Tribal Area

- 341. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:
- (a) what steps Government have taken in the inhabitated bv areas sections in Adivasi and weaker the Districts of Vadodara and Surat of Guiarat and in Union Territory Dadra the upliftment and Nagar Haveli for of social status of women;
- (b) the amount spent in these areas artr! ^h'OTi during the period 1-1-1983 to 31-12-1984 Io various institutions and organisations engaged in the said work;
- (e) what are the rules, procedures and criteria for giving sanctions, grants and loans to such workers; and
- (d) the names and details of organisations and institutions who have been given grants during the period from 1.1-1980 to 31-12-1984?

THE MINISTER OF STATE OF THE MINISTRY OF SOCLAL AND WOMEN'S WELFARE (SHRIMATI MARAGATHAM CHANDRASE-KHAR): (a) to (d) Information is being collected and will be laid on th~ Table of the Sabha as early as possible.

# Proposed Railway Lines in Adivasi Areas of Gujarat

- 342. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of RAILWAYS be pleased to state:
- whether Government have (a) received representations from VKPs Chambers of Commerce indi viduals other organisations and of Districts of Vadodara and Surat Gujarat and Union Territory of Dadara Nagar Haveli regarding rail for Adivasi populations facilities dur ing 1st January, 1980 to 31st Decem ber, 1984;
- (b) if so, what are the details thereof:

vhat are the steps taken by Government in this regard; and

(d) what are the plans/projects for the development of railway lines in these areas during 1985 and 1986?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) to (d) Several representations received from the have been Government. MPs. and other public bodies for rail facilities these in areas, which include inter-alia, con versions of Ankleshwar-Rajpipla and Pratapnagar-Chota Udepur and Chuchupura-Tankhola N.G. sections into B.G., extension of rail line unto Sahada and rail bridge across mada etc. To improve the service for the people living in Surat and Vado dara Districts, line capacity works on Virar-Surat-Vadodara existing section are -in progr some more are planned to be taken up during 1985. 86. Duw to the severe constraint of resources, and heavy commitments already in hand, there ate no proposals for taking up any new gauge conversions or new lines in this area during 1985-86.